

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3979
ANSWERED ON:20.04.2010
ROAD AND HIGHWAY PROJECTS
Reddy Shri Mekapati Rajamohan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has issued any directive to the State Governments regarding implementation of road and highways projects to avoid losing the projects in case of non-compliance; and

(b) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R. P. N. SINGH)

(a) & (b) The State Governments were requested in a meeting taken by Hon'ble Minister of Road Transport & Highways held on 5.2.2010 with State PWD Ministers to support and extend cooperation in ensuring time bound implementation of various road development programmes such as National Highways Development Project (NHDP), Special Accelerated Road Development Programme for North East (SARDP-NE) and Special Program for Development of Roads in the Left Wing Extremism affected areas, etc. by expediting pre-construction activities like Land Acquisition, shifting of utilities, etc. and resolve pending issues by setting up high level coordination committees under Chief Secretaries. It was also expressed that if the difficulties persisted for a long time without being resolved, the Government would have to consider foreclosure of the projects.